

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**TP No. 62/397-398/NCLT/AHM/2016 (New)
CP No. 17/397-398/CLB/MB/2014 (Old)**

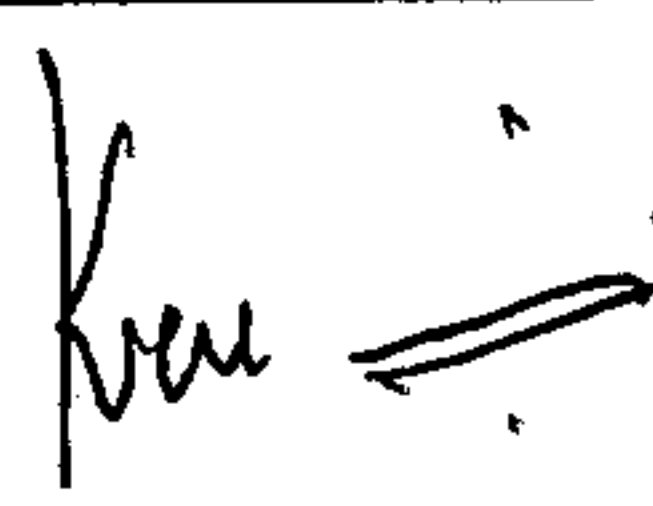
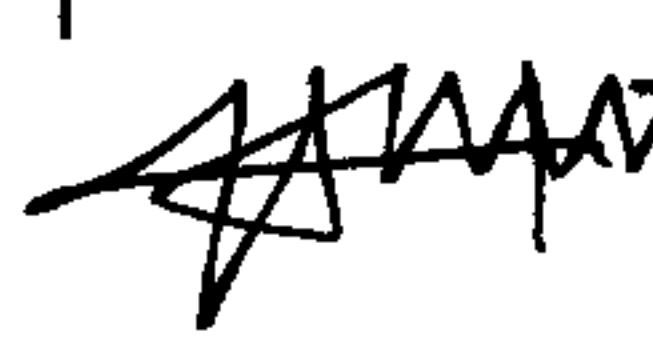
Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.01.2018**

Name of the Company: Mukund Subhash Karwa & Ors.
V/s.
Krishidhan Seeds Pvt. Ltd.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Kunal P. Vaishnav	Advocate	Resp No. 1 to 5	
2.	Harmish K. Shah	Advocate	Petitioners	

ORDER

Learned Advocate Mr. Harmish Shah present for Petitioners. Learned Advocate Mr. Kunal Vaishnav present for Respondents No.1 to 5.

Learned Counsel for Respondents filed copy of order of the Hon'ble NCLAT in Company Appeal (AT) 361/2017 whereby the appeal against the order of this Tribunal dated 12.09.2017 was dismissed.

Sealed cover opened in open Court.

Learned Hon'ble Justice Mr. K K Lahoti proposed the names of following persons as Independent Directors of M/s. Krishidhan Seeds Pvt Ltd.

1. Shri Pradeep Dubhashi Address: B-29, Abhimanshree Society, Pashan Road, Pune-411008; Mobile No. 9823167571.

2. Shri S. C Kalani, Address: 402, Meghdoot CHS, Kankuwadi, PM road, Vile- Parle (East), Mumbai 400057, Mobile No. 9833405752.

Learned Counsel for Respondents represented that settlement talks are initiated.

Learned Counsel for petitioner represented that he will find out from his client.

List the matter on 22.01.2018 for reporting about settlement and if not for further steps as per the order of this Tribunal dated 12.09.2017.

List the matter on 22.01.2018.


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 11th day of January, 2018.